

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated: This the 03rd day of April, 2013

Civil Misc. Review Application No. 04 of 2004
In
Original Application No. 766 of 1997

Hon'ble Mr. Shashi Prakash, Member (A)
Hon'ble Ms. Jasmine Ahmed, Member (J)

Babban Prasad.

... Applicant

By Adv: Shri D.K. Srivastava.

V E R S U S

The Union of India & Others.

... Respondents

O R D E R

By Hon'ble Mr. Shashi Prakash, Member-A

Heard proxy counsel of Shri D.K. Srivastava, counsel for the applicant.

2. This OA was dismissed in default on 03.08.2004 and the Restoration Application has been filed on 13.01.2013 after a lapse of more than 8 years. Hence, the matter is highly belated and this Review Application deserves to be dismissed on the ground of delay. + *laches*

J. Ahmed

MEMBER (J)

S. Khan

MEMBER (A)

/SS/